

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 75 OF 2017**

**Dated: 9<sup>th</sup> August, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Maharashtra State Electricity Distribution Co. Ltd. ...Appellant(s)**

**Vs.**

**Maharashtra Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Varun Agarwal

Counsel for the Respondent(s) : Mr. Anand K. Ganesan  
Ms. Neha Garg for R.2

**ORDER**

Learned counsel for the appellant seeks two weeks further time to file rejoinder. He may take steps to file rejoinder on or before 24.08.2017.

List the matter on **31.08.2017**.

**( I. J. Kapoor )  
Technical Member**

**( Justice Ranjana P. Desai )  
Chairperson**

*ts/kt*